

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:608
ANSWERED ON:09.05.2005
IRRIGATION PROJECTS
Acharia Shri Basudeb

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of irrigation projects taken up/to be taken up during Tenth Five Year Plan and funds allocated for those projects, State-wise;
- (b) the details of progress of work and action taken for timely completion of those projects;
- (c) whether the Government is also considering taking up ground- water recharge and rain harvesting programme for restoration of water bodies;
- (d) if so, the details thereof;
- (e) whether in the wake of Tsunami the Government is taking up programmes like coastal erosion; and
- (f) if so, the details and action taken/proposed to be taken in this regard?

Answer

THE MINISTER OF WATER RESOURCES (SHRI PRIYA RANJAN DASMUNSI)

(a) to (f) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO.608 FOR ANSWER ON 09-05-2005 REGARDING IRRIGATION PROJECTS

(a)&(b) Irrigation being a state subject, the irrigation projects are investigated, planned, formulated, executed and funded by the State Governments themselves out of their own resources and as per their own priorities. Centre is providing funds to the States in the form of loans and grants which are not tied to any sector of development or project. As per the information provided by the State Governments, there are 169 Major and 219 Medium Irrigation Projects under construction in Tenth Five Year Plan as on 1.4.2004. Detailed status of these ongoing irrigation projects with various parameters including expenditure made, potential created, etc. State-wise is furnished in Annexure-I. State-wise number of new major/medium irrigation projects proposed by the States for taking up during Tenth Five Year Plan is given in Annexure-II. State-wise outlay for Tenth Five Year Plan for major and medium irrigation projects is given in Annexure-III.

Keeping in view that financial resources of the State Governments are the major constraint for completion of the irrigation projects, the Central Government commenced Accelerated Irrigation Benefits Programme (AIBP) in the year 1996-97 to provide Central Loan Assistance (CLA) to such ongoing approved major and medium irrigation projects which are beyond the resources capability of the States and are in an advanced stage of completion with the twin objectives of accelerating completion of ongoing irrigation projects and to realize bulk benefits from the completed projects. The project implementation of irrigation in general and Accelerated Irrigation Benefits Programme in particular is left in the hands of States. Under AIBP, the Central Government has released CLA/grant amounted to Rs.17,537.57 crore and has helped in creating an irrigation potential of 2.7 million hectare upto March, 2004.

(c)&(d) "Water" being a State subject, it is primarily the responsibility of the concerned State Governments to take steps to check the declining ground water level. However, the following steps have been taken by the Union Government in this direction:-

- i) A scheme at an estimated cost of Rs.175 crore for Artificial Recharge of Ground Water and Rain Water Harvesting for implementation during the remaining part of the Tenth Five Year Plan is under consideration.
- ii) Circulation of Manual/Guidelines on Artificial Recharge of Ground Water to the States/Union Territories to enable them to formulate area specific artificial recharge schemes to check the declining trend of ground water levels.
- iii) Central Ministries/Departments of Railways, Defence, Posts, Telecommunications, Central Public Works Department and National Highway Authority of India have been requested to provide roof top rain water harvesting structures in the buildings under their control.
- iv) States/Union Territories have been requested to provide water harvesting structures in buildings under their administrative control.
- v) All the States/Union Territories have been requested for advising the local bodies in their respective States/Union Territories to

allow rebate in property tax to persons, who adopt roof top rainwater harvesting in their premises.

vi) Central Ground Water Board has provided technical guidance on rain water harvesting to around 1800 agencies, including State Government agencies, educational institutions, private entrepreneurs and individuals.

vii) Rain Water Harvesting campaign has been launched keeping in view the various target groups like youth and children, women, farmers and villagers, policy and opinion makers. Publicity through print media, telecasting of spots on the television, broadcasting messages on radio, holding of seminars, workshops, conferences etc., have been undertaken for the purpose. A pilot scheme "National project for repair, renovation and restoration of water bodies directly linked to Agriculture" has been approved by the Union Government in January, 2005 with a total outlay of Rs.300 crore for the remaining period of Tenth Five Year Plan. The aims and objectives of the project are to restore and augment the storage capacity of water bodies and to recover and extend their lost irrigation potential. The scheme envisages taking up pilot projects by the States in one or two districts. The renovation work of these water bodies will also help recharge the ground water in the adjoining areas.

(e)&(f) After the Tsunami tragedy, Tamilnadu, Pondicherry and Karnataka have submitted the proposals to the Ministry of Water Resources to carry out the restoration due to damages, restore the coastal infrastructure and carryout the coastal protection works in the States.

Construction of coastal protection components at new locations will be considered after a detailed scientific study to determine the location-specific mitigation measures and the likely environmental impacts. The implementation of these measures is proposed to be taken up in the three year period (2005-08).

Annexure-I

Statement Referred to in reply to parts (a) & (b) of Lok Sabha Starred Question No. 608 to be answered on 9.5.2005 regarding Irrigation Projects

ABSTRACT OF ONGOING MAJOR & MEDIUM IRRIGATION PROJECTS IN THE COUNTRY (AS ON 01-04-2004)

(Rs. Crore/Pot.Th. Ha)

Sl. No.	State	Total Ongoing Projects	Latest mated upto April, 2004 (Antd.)	Likely as on 3/2004 (Antd)	Pote- tial Created 1.4.2004	Balance Esti- ntial	Ulti- cost Created as on 1.4.2004	Likely pote- ntial	Balance pote- ntial
	Major								
	Medium								
	Total								
1	Andhra Pr.	15	9	24	18075.03	9496.03	8579.00	2353.48	1647.40 706.08
2	Assam	5	5	10	1840.88	496.13	1344.75	268.17	131.22 136.95
3	Bihar	9	3	12	4624.82	2320.66	2304.16	811.19	131.86 679.33
4	Chattisgarh	3	5	8	1932.33	1582.30	350.03	744.62	586.39 158.23
5	Goa	1	0	1	966.56	501.61	464.95	26.89	13.21 13.68
6	Gujarat	3	18	21	31961.79	17255.66		14706.13	1908.00 269.48 1638.52
7	Haryana	4	0	4	962.13	770.82	191.31	254.00	168.00 86.00
8	Himachal Pr.	1	2	3	288.57	93.02	195.55	33.15	1.11 32.04
9	J & K	0	7	7	226.30	143.07	83.23	34.55	10.34 24.21
10	Jharkhand	5	19	24	5747.99	1844.81	3903.18	513.57	11.46 502.11
11	Karnataka	16	18	34	20538.85	12976.67	7562.18	1872.72	1068.03 804.69
12	Kerala	4	4	8	2608.80	1520.25	1088.55	220.73	86.09 134.64
13	Madhya Pr.	16	5	21	17996.63	6149.63		11847.00	1827.61 203.15 1624.46
14	Maharashtra	56	95	151	39695.56	18807.73		20887.83	3703.24 1382.44 2320.80
15	Manipur	2	1	3	702.32	434.74	267.58	55.94	4.00 51.94
16	Meghalaya	0	1	1	57.07	22.59	34.48	5.15	0.00 5.15
17	Orissa	10	10	20	7178.52	3553.90	3624.62	793.78	291.92 501.86
18	Punjab	1	0	1	1324.18	128.09	1196.09	0.00	0.00 0.00
19	Rajasthan	4	4	8	6863.95	4497.23	2366.72	1217.35	818.69 398.66
20	Tamilnadu	0	2	2	105.36	86.12	19.24	7.19	0.00 7.19
21	Tripura	0	3	3	178.00	137.61	40.39	26.72	3.30 23.42
22	Uttaranchal	3	0	3	5334.11	253.08	5081.03	311.60	21.00 290.60
23	U.P.	9	0	9	7534.32	4247.39	3286.93	2152.27	711.99 1440.28
24	West Bengal	2	8	10	2728.42	1038.95	1689.47	660.58	139.79 520.79
	Total	169	219	388	179472.49	88358.09	91114.40	19802.50	7700.87 12101.63

Annexure-II

Statement Referred to in reply to parts (a) & (b) of Lok Sabha Starred Question No. 608 to be answered on

9.5.2005 regarding Irrigation Projects

ABSTRACT OF ONGOING NEW MAJOR & MEDIUM IRRIGATION PROJECTS

Sl.No. State Number of New Projects

Major Medium

1	Andhra Pradesh	19	24
2	Assam	0	0
3	Bihar	4	2
4	Chattisgarh	4	0
5	Goa	0	2
6	Gujarat	3	26
7	Haryana	5	3
8	Himachal Pradesh	0	0
9	J & K	0	6
10	Jharkhand	0	5
11	Karnataka	3	10
12	Kerala	0	0
13	Madhya Pradesh	4	2
14	Maharashtra	6	21
15	Manipur	1	2
16	Meghalaya	0	0
17	Nagaland	0	1
18	Orissa	11	5
19	Punjab	1	0
20	Rajasthan	5	15
21	Tamil Nadu	0	0
22	Tripura	0	0
23	Uttaranchal	0	0
24	Uttar Pradesh	6	0
25	West Bengal	6	12

Total 78 136

Annexure-III

Statement Referred to in reply to parts (a) & (b) of Lok Sabha Starred Question No. 608 to be answered on

9.5.2005 regarding Irrigation Projects

APPROVED OUTLAY FOR TENTH PLAN

Sl.No. State Number of New Projects

Major & Medium

1	Andhra Pradesh	9153.84
2	Arunachal Pradesh	1.66
3	Assam	273.60
4	Bihar	3273.19
5	Chattisgarh	1721.37

6	Goa	175.40
7	Gujarat	7660.91
8	Haryana	1129.64
9	Himachal Pradesh	55.00
10	J & K	237.43
11	Jharkhand	1720.86
12	Karnataka	13277.33
13	Kerala	600.00
14	Madhya Pradesh	3819.03
15	Maharashtra	12150.10
16	Manipur	221.60
17	Meghayala	24.75
18	Mizoram	0.05
19	Nagaland	0.50
20	Orissa	2329.02
21	Punjab	1592.51
22	Rajasthan	2269.61
23	Sikkim	0.00
24	Tamil Nadu	1700.00
25	Tripura	44.17
26	Uttaranchal	103.28
27	Uttar Pradesh	6424.58
28	West Bengal	895.85

Total 70855.28